malnutrition costs India at least 10 billion dollars annually. While mortality has declined by half and fertility by two-fifths, malnutrition has come down by only about one-fifth in the last forty years. The inescapable conclusion is that further progress in human development in India will be difficult to be achieved unless malnutrition is tackled with greater vigour ana more rapid improvement in future than it has been in the past. Malnutrition rates in some parts of the country are the highest among children and women, due primiarily to inadequate food intake, illness and such harmful child-care practices as the delayed complementary feeding. In recent decades, the Central Government has initiated some programmes to combat malnutrition. But these programmes have failed to meet the needs of the poorest because of ineffective targeting, implementation and coverage. For example, while the PDS absorbs 0.5 per cent of GDP, it fails to reach the segments of population that need it the most. The World Bank, along with the Government of India, in their effort to improve nutritional standards, initiated the Tamil Nadu Integrated Nutrition Project in 1980

(request the Government to take effective steps and formulate a new and modified policy to tackle the growing crisis in the country.

SHRIJAYANTILAL BAROT (Gujarat): Sir, I associate myself with what the hon. Member has mentioned.

Demand for including tribal dalits within purview of atrocities against SCs/STs act

श्री अली अनवर (बिहार) **:** महोदय, भारतीय संविधान में समाज के कमजोर वर्गो को उनकी सामाजिक-सांस्कृतिक स्थिति को ध्यान में रखते हुए विशेष दर्जा, सुविधाएं तथा सुरक्षा दी गई हैं । इन वर्गो में एक वर्ग हैं, जिसे संविधान के पांचवी एंव छठी अनुसूची में डाल कर अनुसूचित जनजाति घोषित किया गया है । इस प्रकार घोषित कई समाजों में हिन्दू समाज की तरह ही सामाजिक स्तरीकरण है, लेकिन संविधान में इसमें दलितों को अलग से परिभाषित या नामित नहीं करता । कारणवश देशके सबसे शोषित वर्ग का अस्तित्व ही समाप्त हो जाता है । देश में अनुसूचित जनजातियों की कुल संख्या लगभग 700 है, जबकि जनजातियों (आदिम) की संख्या सिर्फ 75 हैं । इन अनुसूचित जनजातीय समाजों मे हिन्दू समाज की तरह ही छुआछूत और पदक्रम विद्यमान है । आमतौर पर इन वर्गो की भी आर्थिक एंव शैक्षिक स्थिति बहुत खराब है । जहां हिन्दू, सिख और बौद्ध समाजों के दलितों और सामाजिक न्याय के नाम पर विशेष सुविधाएं दी जाती है, वहीं पर जनजातीय दलितों को समाज के उच्च जाति के लोगों के बराबर बता कर उनके साथ "सामाजिक अन्याय" किया जा रहा है ।

इस प्रकार के अस्तित्वरहित होने के कारण ही अनुसूचित जनजातियों और अनुसूचित जातियों को उच्च जातियों द्वारा उत्पीड़न से बचाने हेतु बनाया गया कानून अनुसूचित जाति एंव अनुसूचित जनजाति अत्याचार निवारण अधिनियम, 1989 इन क्षेत्रों में लागू नहीं होता । अतः मैं सरकार से मांग करता हूं कि जिस प्रकार की सुविधाएं और कानूनी प्रावधान अनुसूचित जातियों और अनुसूचित जनजातियों के लिए बनाए गए हैं , वे ही सुविधाएं जनजातीय दलितों को भी प्रदान की जाए ।

Demand to set up wage board for journalists and other employees of newspaper agencies

SHRICHITTABRATAMAJUMDAR (West Bengal): Sir, the wages and salaries of the newspaper employees, including journalists are decided under the Working Journalists and Other Newspaper Employees (Conditions of Service and Miscellaneous) Provisions Act of 1955. Under the provisions of this Act, wages are fixed through appointment of wage boards for journalists and non-journalist employees of the newspapers and on the basis of the recommendations made by such wage boards. The Government of India, with powers under section 12 of the this Act, notifies wages for the newspaper industry. The last wage boards appointed for the newspaper employees, including journalists in 1994, fixed the wages from 1998, submitting the recommendations to the Government in 2000 Since 1998, the newspaper employees did not get another revision in their wages. With galloping prices of the commodities in the market, the employees are suffering because of erosion in real wages. Though the Prime Minister has been oftern talking of setting up wage boards for the newspaper industry, but no concrete steps have been taken in that direction so far. I therefore, urge the Government to set up wage boards in respect of newspaper employees immediately.

SHRI PR. RAJAN (Kerala): Sir, I associate myself with this Special Mention.

Concern over attacks on Hindu Houses in Kazhakistan

श्री प्यारे लाल खंडेलवाल (मध्य प्रदेश) : उपसभाध्यक्ष महोदय, मैं सरकार का ध्यान कजाखस्तान में हुई एक गंभीर घटना की ओर आकृष्ट करना चाहता हूं । एक अप्रत्याशित कदम के तहत कजाखस्तान की पुलिस ने "इस्कॉन" नामक धार्मिक समूह से सदस्यों के, जो हिन्दू समूह है, 11 घरों को नष्ट कर दिया । यह कार्यवाही ऐसे वक्त की गई जब कजाखस्तान में तापमान तेजी से गिर रहा है । स्थानीय प्रशासन के एक विशेष सरकारी आयोग ने हिन्दूओं को आश्वासन दे रखा था कि जब तक आयोग की रिपोर्ट सार्वजनिक नहीं हो जाती, उन के विरूद्ध कोई कार्यवाही नहीं की